

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 75/(MAH)/2014  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.03.2017

NAME OF THE PARTIES: IL & FS Trust Co. Pvt. Ltd.  
V/s.  
M/s. Dunar Foods Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Mr. Sharad Jagtiani Mr. Manav Kane Mr. Rahul Kadamb Ms. Chitra Suder i/b W.S. Khera & Co.	Advocates for Petitioner	12. m. Khera
	MR. MANOS K. SINHA MR. NILAVYA BANDYOPADHYAY MS. TANUKA DE	Advocate for Res 1-4, 6-16, 20	(S) J. De
	Ms. Salomee Kulharni i/b Ameya Chokhale	Adv. for RS	R

**Order**

**TCP No.75/397-398/NCLT/MB/MAH/2014**

On Application Nos.80 & 81 of 2017 moved by R1 to R4, R6 to R16 and R20, the Petitioner side is at liberty to file replies within one week hereof, rejoinder if any, within one week thereof.

In respect to the Applications filed forensic, and if, the Petitioner side having already argued on the last day of hearing, this Bench, owing to paucity of time, has directed the Respondent side to make their submissions on the next date of appearing.

List this matter for hearing on 21.4.2017.

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

*Prakash Kumar*  
Member (Judicial)

*V. Nallasesanapathy*  
Member (Technical)